

**GOVERNMENT OF INDIA  
MINISTRY OF HUMAN RESOURCE DEVELOPMENT  
DEPARTMENT OF SCHOOL EDUCATION & LITERACY**

**LOK SABHA**

**UNSTARRED QUESTION NO.5005  
TO BE ANSWERED ON 26<sup>th</sup> MARCH 2018**

**NIOS**

**5005. SHRI D.S. RATHOD:**

Will the Minister of **HUMAN RESOURCE DEVELOPMENT** be pleased to state:

- (a) the number of applications received under the Right to Information Act, 2005 at National Institute of Open Schooling (NIOS) in Gujarat Headquarters including Gandhinagar during the last three years;
- (b) the number of such applications which are still pending with the NIOS, Gujarat along with the reasons for their pendency; and
- (c) the steps taken to timely disposal of such pending RTI Applications?

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT  
(SHRI UPENDRA KUSHWAHA)**

(a): The details of applications received under Right to Information (RTI) Act, 2005 at National institute of Open Schooling (NIOS) in Gujarat during the last three years are as under:

Year	No. of RTI Applications received	Dispose of	Pending
2014-15	Nil	Nil	Nil
2015-16	02	02	Nil
2016-17	03	03	Nil

- (b): NIOS has informed that there is no RTI application pending with NIOS, Gujarat.
- (c): Does not arise.

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